NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 29/2006 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16,08,2016

NAME OF THE COMPANY:

Shri Daya Krishan Goyal & Ors.

Vs.

M/s. Dinesh International Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

1. Maheta Devi, proxy council Respondents Kah Mattham 2. KUNAL MIMANI, prox council Per Roners Lieblin

Order

One last opportunity is granted to the parties to appear and argue the matter through their respective counsels. At today's hearing, proxy counsels have appeared to request for adjournment.

List on 19.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA) MEMBER (J)

16th August, 2016 (A.K. Arora)